sanction. However, advance actions have been taken for obtaining environmental clearance and acquisition of land.

Written Answers

Differences regarding basic approach for the Eighth Five Year Plan

2157. SHRI RAJUBHAI A. PAR-MAR: PROFCHANDRESHPTHAKUR:

Will the PRIME MINISTER be pleased to state whether differences there are any between the Planning Commission and the Ministries on (i) basic approach (ii) targetted rate of growth and (iii) sectoral allocation of plan resources ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PRO-IMPLEMENTATION GRAMME BHAGEY GOBARDHAN): (SHRI No, Sir. The Approach Paper, recently approved by the Cabinet, sets out the basic approach arid the targetted rate of growth for the Eighth Five Year Plan. • Details of the sectoral allocations for. the Plan will be provided in the Eighth Plan document.

Expenditure incurred on investigationsinto alleged payment of commissionby M/s Bofors in Gun deal

2158. SHRI S. S. AHLUWALIA: SHRIMATI SATYA BAHIN:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have been incurring huge expenditure on account of investigations into the alleged payment of commission by M/s Bofors in the 155mm Gun deal; (b) what is the number of persons who visited foreign countries in connection with these investigation, the number of trips undertaken by them so far;

(c) the details of expenses incurred by Government since 1987 upto 31st March, 90 on this investigations, showing rupees and foreign exchange out-go separately;

(d) the total hours of the Parliament spent so far on the 'Bofors' issue; and

(e) the expenses incurred from the public exchequer on account of Parliament time on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c) Ten officers of the Government have visited foreign countries in connection with the investigation. Only the required expenditure has been incurred.

(d) and (e) As Parliament is a sovereign institution, Government does not possess this information.

Pollutants detected under Ganga Action Plan

2159. SHRI SHAMIM HASHMI: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

(a) what are the main pollutants detected under the Ganga Action Plan which has been running for last few years;

(b) whether any standards have been laid down for all the pollutants; if so, whether these are within the prescribed limits;

(c) whether all pollutants in the Ganga are being tested; and

(d) what corrective steps have been taken to ensure that integrated pollutants are not discharged

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